

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Wednesday THE 26th Day Of March 2025
SITTING AT COURT HALL NO.2 AT DHARWAD BENCH
at 02:30PM

BEFORE
THE HON'BLE JUSTICE S.G.PANDIT
&
THE HON'BLE JUSTICE C.M. POONACHA

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.	Pet/Appl/Comp. & Adv.	Resp. & Adv.
(MATTER PERTAIN TO PRINCIPAL BENCH, BENGALURU)			
<u>ORDERS</u>			
1	RFA 708/2019 REG: NON-COMPLIANCE OF OFFICE OBJECTION RAISED ON IA 1/25 FOR RECALL THE ORDER DTD. 21/03/24 I.E., DELAY APPLICATION TO BE FILED (FC K/B)	(PAR,) VIDYA S M M ASHOKA & OTHERS FOR APPELLANT ON IA 1/25 (NOC NOT OBTAINED)	PET: MAXIM MELVILLE PINTO RES: RICHARD R PINTO AND OTHERS CYRIL PRASAD PAIS FOR R1 VASANTH V FERNANDES FOR R2

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